

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 4362
TO BE ANSWERED ON 28.03.2017**

PRADHAN MANTRI ADARSH GRAM YOJANA

**4362. SHRI GEORGE BAKER:
PROF. RICHARD HAY:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the salient features of the Pradhan Mantri Adarsh Gram Yojana (PMAGY);
- (b) the number of scheduled caste majority villages covered under the Yojana, so far;
- (c) the details of the funds sanctioned, allocated and utilised for these villages during the last three years and the current year, State/UT-wise;
- (d) the details of the target set under the PMAGY and the achievements made there under during the said period;
- (e) whether the Government is satisfied with the achievements, if not, the reasons therefor and the action taken by the Government thereon; and
- (f) whether the Government is planning to increase the number of scheduled caste majority villages under PMAGY, if so, the details thereof and the time by which it is likely to be extended?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): Pradhan Mantri Adarsh Gram Yojana (PMAGY) aims for integrated development of selected villages having more than 50% Scheduled Caste (SC) population through implementation of existing scheme of Central and State Governments in a convergent manner and by utilization of gap filling and functional area-wise components funds provided as Central Assistance.

(b): The scheme was launched in 2009-10 on a pilot basis, for the integrated development of 1000 villages having more than 50% Scheduled Caste population in 5 States viz. Himachal Pradesh (Northern Region), Bihar (Eastern Region), Rajasthan (Western Region), Tamil Nadu (Southern Region) and Assam (North-Eastern Region) and further extended in 2015 to another 1500 villages in Assam, Uttar Pradesh, Madhya Pradesh, Karnataka, Punjab, Odisha, Jharkhand, Chhattisgarh, Andhra Pradesh, Telangana and Haryana.

(c): The State-wise details of funds released and utilized is at Annexure.

(d) & (e): As per scheme details for a village to be declared as Adarsh village a minimum of three of the targets listed below have to be achieved by the end of the third year of implementation of PMAGY:-

- As far as possible, elimination of poverty, but reduction in its incidence by at least 50% within three years.
- Universal adult literacy
- 100% enrolment and retention of children at the elementary stage (I-VIII).
- Reduction of infant mortality rate (per thousand live births) to 30 and maternal mortality rate (per lakh) to 100, by 2012.
- Village should fulfill the Nirmal Gram Puraskar norms of the Deptt. Of Drinking Water Supply, M/o Rural Development, ie, these villages should be 100 % open defecation free
- Access to safe drinking water facility to all villagers on a sustainable basis.
- 100% institutional deliveries for pregnant women
- Full immunisation of children
- Achieving all weather road connectivity to the village
- 100% registration of deaths and births in the village
- No child marriages, and child labour
- No public consumption of liquor and other intoxicating substances
- 100% allotment of Pradhan Mantri Gramin Awaas Yojana (PMGAY) houses to all eligible families

372 villages in Tamil Nadu, Assam, Himachal Pradesh, Rajasthan and Bihar States having more than 50% Scheduled Caste population which have achieved monitorable targets as per PMAGY Guidelines have been declared as Adarsh Gram.

(f): Yes sir, Government is extending the PMAGY scheme to cover further 1375 villages having more than 50% Scheduled Caste population during the year 2017-18 to 2019-20.

ANNEXURE**Annexure to the Lok Sabha Unstarred Question No. 4362 to be answered on 28.03.2017****State-wise details of funds released and utilized under PMAGY (Rs. in Crore)**

Sl. No.	State	Year 2009-10 to 2011-12	Year 2014-15	Year 2015-16	Year 2016-17 (as on 24.03.2017)	Total Release	Utilization Certificates received
1	Assam	20.10	-	-	15.75	35.850	20.1000
2	Bihar	45.225	-	-	-	45.225	45.2233
3	Himachal Pradesh	45.225	-	-	-	45.225	42.8366
4	Rajasthan	45.225	-	-	-	45.225	45.2250
5	Tamil Nadu	45.225	-	-	-	45.225	45.2250
6	Uttar Pradesh	-	1.00	42.00	1.10	44.10	-
7	Madhya Pradesh	-	7.70	47.32	3.15	58.17	-
8	Karnataka	-	0.10	40.00	2.11	42.21	-
9	Punjab	-	18.70	3.50	1.32	23.52	-
10	Odisha	-	-	21.00	-	21.00	-
11	Jharkhand	-	-	21.00	-	21.00	-
12	Chhattisgarh	-	-	21.00	20.75	41.75	-
13	Haryana	-	1.20	-	1.32	2.52	-
14	Andhra Pradesh	-	0.70	-	0.77	1.47	-
15	Telangana	-	0.60	-	0.66	1.26	-
Total		201.00	30.00	195.82	46.93	473.75	198.6099